

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :30/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/28656/2024 BLAPL/10003/2024	UDA @ UDAYA KUMAR BHOI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KANDARPUR /171 /2023 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu ST/0000080/2024
2	D-BLAPL/29075/2024 BLAPL/10004/2024	KALIA @ SANGRAM SAMANTRAY VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	PARADEEP MODEL /202 /2024 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000892/2024
3	D-BLAPL/28038/2024 BLAPL/10005/2024	BIPLAB MANDAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /317 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000395/2024
4	D-BLAPL/29169/2024 BLAPL/10006/2024	HEMA @ MOHAMAD SAMSER VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALIANTA P.S. /365 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0001449/2024
5	D-BLAPL/28239/2024 BLAPL/10007/2024	SADAM KHAN @ ALLIJAN @ ALIJAN KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /294 /2024 S.D.J.M.,KHURDA(Khordha ) GR/0000648/2024
6	D-BLAPL/28947/2024 BLAPL/10008/2024	SOMANATH @ SHYAMA ROUT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /184 /2024 S.D.J.M.,KHURDA(Khordha ) GR/0000672/2024
7	D-BLAPL/29392/2024 BLAPL/10009/2024	PUNIA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /526 /2023 ADJ,KODALA(Ganjam) ST/0000017/2024
8	D-BLAPL/29412/2024 BLAPL/10010/2024	TAPAN BHUE VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ULLUNDA /140 /2024 S.D.J.M.,BIRAMAHARAJPUR(Sonepur ) GR/0000529/2024
9	D-BLAPL/29413/2024 BLAPL/10011/2024	HIMESH @ AKSHAYA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TUMUDIBANDHA /98 /2024 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000129/2024
10	D-BLAPL/25910/2024 BLAPL/10012/2024	BK BISWESWAR SARANGI @ AKASH @ B.K. BISHESHWAR SARANGI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /84 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000014/2024
11	D-BLAPL/28482/2024 BLAPL/10013/2024	RANJAN @MANASH @BAPUN SHA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /292 /2023 ADDL.DIST.JUDGE,ANANDPUR(Kendujh ST/0000046/2024

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12	D-BLAPL/28939/2024 BLAPL/10014/2024	ASHOK SWAIN @ ASHOK KUMAR SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /770 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001200/2024
13	D-BLAPL/29563/2024 BLAPL/10015/2024	PRAVAT KUMAR MALLIK @ MALLICK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /456 /2024 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001565/2024
14	D-BLAPL/29557/2024 BLAPL/10016/2024	SANGRAM KESHARI ROUTARAY VS STATE OF ODISHA	SUVALAXMI DEVI VS	KANAS /211 /2024 J.M.F.C.,PURI(Puri) GR/0000367/2024
15	D-BLAPL/29556/2024 BLAPL/10017/2024	LALIT BERIHA VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000064/2024
16	D-BLAPL/29554/2024 BLAPL/10018/2024	SUDHAKAR NATH VS STATE OF ODISHA	S.S.RAY (2) VS	CHANDRAPUR /34 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000075/2023
17	D-BLAPL/29508/2024 BLAPL/10019/2024	BAPUNA MAHALIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	BANSADA /202 /2024 J.M.F.C,CHANDABALI(Bhadrak ) GR/0000497/2024
18	D-BLAPL/29502/2024 BLAPL/10020/2024	SUDAM DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NIRAKARPUR /219 /2024 J.M.F.C,TANGI(Khordha ) GR/0000557/2024
19	D-BLAPL/29414/2024 BLAPL/10021/2024	SIDHANTA KUMAR SAHOO VS STATE OF ODISHA	CHINMAYA MOHANTY VS	HARICHANDANPUR /182 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0001122/2024
20	D-BLAPL/29430/2024 BLAPL/10022/2024	CHANDAN KUMAR GHADEI VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	SPECIAL CRIME UNIT /9 /2024 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000425/2024
21	D-BLAPL/29439/2024 BLAPL/10023/2024	NIBASH @ MITILSH JENA VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	CUTTACK SADAR /321 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000120/2024
22	D-BLAPL/29498/2024 BLAPL/10024/2024	RAJKUMAR PATRA @ HEMANTA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	LAHUNIPADA /138 /2018 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000108/2018
23	D-BLAPL/29484/2024	SK. MANTAZ @ SK. MAMTAZ	PUSPAMITRA MOHAPATRA	SPL.TASK FORCE /14 /2020

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10025/2024	VS STATE OF ODISHA	VS	3RD ADJ BHUBANESWAR(Khordha ) TR/0000133/2020
24	D-BLAPL/29481/2024 BLAPL/10026/2024	KANHU CHARAN DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha )
25	D-BLAPL/29448/2024 BLAPL/10027/2024	PADLAM KHILA VS STATE OF ODISHA	SOUMYA KANTA TRPATHY VS	TR/0000084/2024 CHITRAKONDA /59 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
26	D-BLAPL/29476/2024 BLAPL/10028/2024	SOMANATH PATTNAIK @ SIBU VS STATE OF ODISHA	DEVASHIS PANDA VS	Spl/0000079/2022 BURLA /417 /2023 1ST ADDL SESSIONS JUDGE, SAMBALPUR
27	D-BLAPL/29367/2024 BLAPL/10029/2024	MADHUSUDAN MOHANTY VS STATE OF ODISHA	SAMBIT BISWAL VS	ST/0000091/2024 INFOCITY PS /128 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha )
28	D-BLAPL/29473/2024 BLAPL/10030/2024	SOMNATH JAYAMBAK PADALE VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	CT/0000462/2024 KALIMELA /131 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
29	D-BLAPL/29471/2024 BLAPL/10031/2024	RAMESH CHANDRA SENAPATI VS STATE OF ODISHA	RAJALAXMI BISWAL VS	Spl/0000075/2022 / /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anandapur)
30	D-BLAPL/29381/2024 BLAPL/10032/2024	GAGAN NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	2(A)CC/0000244/2024 KABISURYANAGAR /526 /2023 ADJ,KODALA(Ganjam)
31	D-BLAPL/29460/2024 BLAPL/10033/2024	SUDAM DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ST/0000017/2024 BALASORE SADAR /305 /2022 3RD ADDL DISTRICT JUDGE, BALASORE
32	D-BLAPL/29451/2024 BLAPL/10034/2024	BASANTA KUMAR DASH VS STATE OF ODISHA	DURGA PRASAD DHAL VS	ST/0000215/2023 MANGALA BAG /162 /2024 J.M.F.C,CUTTACK(Cuttack)
33	D-BLAPL/29433/2024 BLAPL/10035/2024	MILU @ SANTOSH DALABEHERA @ JAGADEV VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	GR/0000426/2024 BANAPUR P.S. /127 /2014 A.D.J.,KHURDA(Khordha )
34	D-BLAPL/29459/2024 BLAPL/10036/2024	GOBINDA DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ST/0000017/2024 TENTULIKHUNTI /171 /2024 SPECIAL JUDGE,NABARANGPUR(Nabarangpur)

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35	D-BLAPL/28673/2024 BLAPL/10037/2024	STATE OF ODISHA SEYED MOBAIDUR RAHAMAN VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	TR/0000031/2024 SECTOR-7 /106 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000071/2024
36	D-BLAPL/29503/2024 BLAPL/10038/2024	SIPU BARIKA @ PHALA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /27 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000170/2024
37	D-BLAPL/29625/2024 BLAPL/10039/2024	OMPRAKASH SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	//0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000018/2024
38	D-BLAPL/29624/2024 BLAPL/10040/2024	KAMESHWAR PRASAD CHOUDHURY VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	//0 SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/0000029/2024
39	D-BLAPL/29510/2024 BLAPL/10041/2024	AMOL SAHU @ AMOL SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOCITY PS /323 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000399/2024
40	D-BLAPL/29621/2024 BLAPL/10042/2024	CHANDAN JHANKAR VS STATE OF ODISHA	PREETAM MISHRA VS	//0 SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/0000030/2024
41	D-BLAPL/29619/2024 BLAPL/10043/2024	OMM PRAKASH SWAIN @HAPPY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BEGUNIA P.S. /264 /2024 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000089/2024
42	D-BLAPL/29455/2024 BLAPL/10044/2024	MANTU ROUL @ SANKARSAN VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR TOWN /90 /2024 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000009/2024
43	D-BLAPL/29535/2024 BLAPL/10045/2024	LALIT HANTAL VS STATE OF ODISHA	BASUDEV PUJARI VS	KALIMELA /71 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000054/2024
44	D-BLAPL/29633/2024 BLAPL/10046/2024	NEPAL PANDEY VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	AMBABHONA /115 /2015 S.D.J.M.,BARGARH(Bargarh ) CT/0001563/2015
45	D-BLAPL/29567/2024 BLAPL/10047/2024	BIKRAM MALLIK @ MALLICK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	BADAGADA /4 /2011 A.D.J.,BHANJANAGAR(Ganjam) ST/0000177/2024

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46	D-BLAPL/29649/2024 BLAPL/10048/2024	BHARAT DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /147 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000143/2024
47	D-BLAPL/29550/2024 BLAPL/10049/2024	JITENDRA TAREI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /414 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000999/2024
48	D-BLAPL/29538/2024 BLAPL/10050/2024	RASMITA PATRA @ RASHMITA PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANTAPADA /233 /2024 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000231/2024
49	D-BLAPL/29652/2024 BLAPL/10051/2024	MANTU DIGAL VS STATE OF ODISHA	AMIT BISWAL VS	RAYAGADA G.R.P. /48 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000036/2024
50	D-BLAPL/29520/2024 BLAPL/10052/2024	MUKESH KUMAR PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 A.D.J. SALIPUR(Cuttack) 2(A)CC/0000009/2024
51	D-BLAPL/29682/2024 BLAPL/10053/2024	SUBHA MUNI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /467 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000462/2024
52	D-BLAPL/26668/2024 BLAPL/10054/2024	SOUMYAKANT MOHANTY VS DIRECTORATE OF ENFORCEMENT	BISWA CHANDAN MOHANTY VS	S.P.(CID-CRL),CUTTACK /4 /2019 A.D.J.-SPL.JUDGE (CBI),BHUBANESWA PMLA/0000010/2023
53	D-BLAPL/29516/2024 BLAPL/10055/2024	VISHAL BENEDICT TOPPO VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /318 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000083/2024
54	D-BLAPL/28918/2024 BLAPL/10056/2024	ROSHAN BAGH VS STATE OF ODISHA	SURYAKANTA DASH VS	BORIGUMMA /164 /2024 JMFC, BORIGUMMA(Koraput) GR/0000253/2024
55	D-BLAPL/29181/2024 BLAPL/10057/2024	GELHI @ PRIYATAMA MALIK VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /455 /2024 J.M.F.C,AUL(Kendrapara ) GR/0000696/2024
56	D-BLAPL/29159/2024 BLAPL/10058/2024	KANDARPA NAYAK VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /104 /2024 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000375/2024
57	D-BLAPL/29343/2024	BUTI BHATRA	SARBESWAR SAHOO	MATHILI /125 /2020

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10059/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000094/2020
58	D-BLAPL/29515/2024 BLAPL/10060/2024	ANUBHAB PRADHAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	UDITNAGAR /321 /2023 S.D.J.M.,PANPOSH(Sundargarh) GR/0001810/2023
59	D-CMAPL/41855/2024 CMAPL/327/2024	KISHORE CHANDRA MANDHATA VS STATE OF ODISHA	ADV. VS	// () //
60	D-CMAPL/42017/2024 CMAPL/328/2024	MANOJ KUMAR SAHU VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// () //
61	D-CMAPL/39578/2024 CMAPL/329/2024	SURENDRA KUMAR MAHAPATRA VS KAILASH CHANDRA MOHAPATRA	RAJEET ROY VS	// () //
62	D-CMP/41188/2024 CMP/1096/2024	DURGAMANI JENA VS LAXMIPRIYA DEY	PRAVASH CHANDRA JENA VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwa CS/0000386/2010
63	D-CMP/40337/2024 CMP/1097/2024	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC CMA/0000038/2023
64	D-CMP/41136/2024 CMP/1098/2024	GANAPATI BEHERA VS PARSURAM MAHARANA	SUSANTA KUMAR DASH VS	// DISTRICT & SESSIONS JUDGE,BHADRA Fao/0000059/2023
65	D-CMP/41036/2024 CMP/1099/2024	DEBAKI INFRA TECH PVT. LTD., KHURDA VS KEDARNATH PANDA	ARABINDA TRIPATHY VS	// SR CIVIL JUDGE (COMMERCIAL COUR CS/0000184/2023
66	D-CMP/41009/2024 CMP/1100/2024	BASISTHA JENA VS SATYA JENA	TRILOCHAN NANDA VS	// ADDL. CIVIL JUDGE (JD) LOISINGHA(B CMA/0000001/2024
67	D-CMP/41625/2024 CMP/1101/2024	KUNTALA PANDA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CMA/0000704/2004
68	D-CMP/40287/2024 CMP/1102/2024	RAJENDRA NATH @ KUMAR SAHU VS	JATINDRA KUMAR MOHAPATRA VS	// ADDL DISTRICT AND SESSIONS JUDGE

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69	D-CONTC/38856/2024 CONTC/7124/2024	STATE OF ODISHA GAJENDRA DAS VS DILIP ROUTRAI, IAS	ADV. VS	RFA/0000011/2020 // 0 //
70	D-CONTC/40658/2024 CONTC/7125/2024	BASANTI NAYAK VS ASWASTI S, SECY., S AND ME DEPT.	J.K.MISHRA VS	// 0 //
71	D-CONTC/41271/2024 CONTC/7126/2024	SOMANATH MAJHI VS SHALINI PANDIT, I.A.S,	ADV. VS	// 0 //
72	D-CONTC/41276/2024 CONTC/7127/2024	NIRANJAN PATRA SUNA VS SHALINI PANDIT, I.A.S,	ADV. VS	// 0 //
73	D-CONTC/41452/2024 CONTC/7128/2024	BALARAM JENA VS ASWATHY S., IAS	ADV. VS	// 0 //
74	D-CONTC/41497/2024 CONTC/7129/2024	RABINDRA KUMAR SWAIN VS DATTATRAYA BHAUSAHEB SINDE, I.A.S.,	ADV. VS	// 0 //
75	D-CONTC/41521/2024 CONTC/7130/2024	SUKANTA BEHERA VS SOURAV KUMAR SAHOO, EXECUTIVE ENGINEER, CUTTACK	ADV. VS	// 0 //
76	D-CONTC/41773/2024 CONTC/7131/2024	NARAYAN KUMAR NATH VS RAMESH CH. PANDA, TAHASILDAR, TIHIDI	ADV. VS	// 0 //
77	D-CONTC/41908/2024 CONTC/7132/2024	HIMANSU SEKHAR SAHU VS VIR VIKRAM YADAV, PRINCIPAL SECY., WORKS DEPT.	ADV. VS	// 0 //
78	D-CONTC/41936/2024 CONTC/7133/2024	KHULANA BEHERA VS ARJUN PRADHAN, TAHASILDAR, BHAPUR	ADV. VS	// 0 //
79	D-CONTC/41051/2024 CONTC/7134/2024	MAHESMITA DASH VS BINITA BIJAYEENI,OAS (JB)	ADV VS	// 0 //

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80	D-CONTC/41545/2024 CONTC/7135/2024	SAILABALA MOHAPATRA VS SHALINI PANDIT, IAS	GYANA RANJAN SETHI VS	// 0 //
81	D-CONTC/41667/2024 CONTC/7136/2024	MILAN KUMAR PATRO VS SATYABAN SAHU, IAS	ADV. VS	// 0 //
82	D-CONTC/41084/2024 CONTC/7137/2024	DR. BIBEKANANDA KAR VS PRAKASH CHANDRA BEHERA, R.O, GA AND P.G, DEPT, BBSR	SANGRAM KESHARI BURMA VS	// 0 //
83	D-CONTC/41761/2024 CONTC/7138/2024	SASMITA SARANGI VS SHALINI PANDIT, I.A.S.,	ADV. VS	// 0 //
84	D-CONTC/41767/2024 CONTC/7139/2024	SUSHIL KUMAR CHAND VS SHALINI PANDIT, I.A.S.,	ADV. VS	// 0 //
85	D-CONTC/41769/2024 CONTC/7140/2024	ANAPURNA PUHAN VS SHALINI PANDIT, I.A.S.,	ADV. VS	// 0 //
86	D-CONTC/41789/2024 CONTC/7141/2024	MANJULATA JENA VS SUBHA PRAKASH KANUNGO, TAHASILDAR, BBSR	ADV. VS	// 0 //
87	D-CONTC/41909/2024 CONTC/7142/2024	PUSPA TRIPATHY @ PUSPARANI MISHRA VS SUSANT DAS, DIRECTOR SECONDARY EDUCATION.	ADV. VS	// 0 //
88	D-CONTC/39785/2024 CONTC/7143/2024	DR. PRASANNA KUMAR DASH VS ARBINDA AGRAWAL, IAS	ADV. VS	// 0 //
89	D-CONTC/41765/2024 CONTC/7144/2024	BHIMAKANTA NAIK VS SHALINI PANDIT, I.A.S.,	ADV. VS	// 0 //
90	D-CONTC/41798/2024 CONTC/7145/2024	DEBASHISH KACHHIA VS KARUNAKAR BHUE,D.E.O, NUAPADA	ADV VS	// 0 //
91	D-CRLA/28726/2024	KALIA POLEI@PADMA CHARAN POLEI	JYOTIRMAYA SAHOO	KHALLIKOTE /266 /2020

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	CRLA/976/2024	VS STATE OF ODISHA	VS	SPL JUDGE, KHALLIKOTE(Ganjam) Spl/000009/2020
92	D-CRLA/28927/2024 CRLA/977/2024	BASU@BASANTA SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /331 /2022 ADDL.DISTRICT SESSIONS CUM SPL JU Spl/000035/2022
93	D-CRLA/27525/2024 CRLA/978/2024	SUBRAT RANJAN MISHRA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR TOWN /259 /2018 SPECIAL JUDGE,BALANGIR(Balangir) Spl/000053/2018
94	D-CRLA/27936/2024 CRLA/979/2024	CHHUTA@GOBIN SING@GOBINDA CHANDRA SING VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BERHAMPUR /55 /2013 AD-HOC A.D.J.(FTSC),BALASORE(Balesh Spl/0000184/2013
95	D-CRLA/27584/2024 CRLA/980/2024	PUNAM AGARWAL VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	SUKINDA /151 /2020 AD-HOC ADJ (FTSC),JAJPUR(Jajapur ) Spl/0000130/2020
96	D-CRLMC/29379/2024 CRLMC/3770/2024	SK.REZWAN ALLI VS STATE OF ODISHA	BHARAT JALLI VS	TIRTOL /155 /2018 JMFC TIRTOL(Jagatsinghapur ) GR/0000537/2018
97	D-CRLMC/29485/2024 CRLMC/3771/2024	SK.MD.ISRAFIL @ SK.ISRAFIL MAHAMMAD VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KAMARDA /91 /2023 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000379/2023
98	D-CRLMC/29540/2024 CRLMC/3772/2024	SANIA MALIK VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	KHALLIKOTE /652 /2024 J.M.F.C.-ADDL.CIVIL JUDGE (JD),KHALI GR/0001501/2024
99	D-CRLMC/27962/2024 CRLMC/3773/2024	RAMAKANTA SWAIN VS STATE OF ODISHA	RANJAN KUMAR ROUTRAY VS	/ /0 ADDL SESSIONS JUDGE, KUJANG(Jagats CRA/000016/2018
100	D-CRLMC/29548/2024 CRLMC/3774/2024	BIJAY KUMAR GIRI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BALIAPAL /86 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000233/2024
101	D-CRLMC/28109/2024 CRLMC/3775/2024	BISHNU PRASAD BEHERA@KUNA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KANAS /207 /2023 SPECIAL JUDGE, PURI(Puri) Spl/0000093/2023
102	D-CRLMC/29575/2024 CRLMC/3776/2024	JITENDRA KUMAR JENA VS	PUNIL KUMAR SWAIN VS	ITAMATI /30 /2021 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH

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103	D-CRLMC/28408/2024 CRLMC/3777/2024	STATE OF ODISHA SUBHASHIS DAS MOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	GR/0000129/2021 BHADRAK TOWN /91 /2024 S.D.J.M.,BHADRAK(Bhadrak ) GR/0000379/2024
104	D-CRLMC/29606/2024 CRLMC/3778/2024	MANOJ KUMAR DASH@MANOJ KUMAR DAS VS STATE OF ODISHA	DURGA PRASAD DHAL VS	//0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0005444/2022
105	D-CRLMC/28581/2024 CRLMC/3779/2024	STATE OF ODISHA RASHMI RANJAN BARIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BEGUNIA P.S. /249 /2020 J.M.F.C.,BEGUNIA(Khordha ) GR/0001464/2020
106	D-CRLMC/26158/2024 CRLMC/3780/2024	STATE OF ODISHA HRUSHIKESH MOHARANA@KESHABA MOHARANA VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	BALIKUDA /115 /2023 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000444/2023
107	D-CRLMC/28980/2024 CRLMC/3781/2024	STATE OF ODISHA HARISH KISAN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	KUTRA /54 /2004 J.M.F.C.,RAJGANPUR(Sundargarh) GR/0000171/2004
108	D-CRLMC/28541/2024 CRLMC/3782/2024	STATE OF ODISHA SANJIT BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	AIRPORT /171 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001082/2024
109	D-CRLMC/28768/2024 CRLMC/3783/2024	BHARAT BHUSAN JAGADEV VS STATE OF ODISHA(VIG.)	BISHNU PRASAD PRADHAN VS	BHUBANESWAR VIGILANCE /27 /2003 A.D.J.-ADDL.SPL.JUDGE (VIG),BHUBAN TR/0000049/2007
110	D-CRLMC/29329/2024 CRLMC/3784/2024	RAMACHANDRA PADHI VS STATE OF ODISHA	LAXMAN PRADHAN VS	CHANDRAPUR /74 /2024 J.M.F.C.,BISSAM CUTTACK(Rayagada ) GR/0000286/2024
111	D-CRLMC/29627/2024 CRLMC/3785/2024	ARUNA KUMAR SETHI @ ARUNA SETHI VS STATE OF ODISHA	GAUTAM TRIPATHY VS	TIRTOL /370 /2017 JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagat GR/0001225/2017
112	D-CRLMC/29709/2024 CRLMC/3786/2024	M/S SAI CONSTRUCTION, SAMBALPUR VS M/S PRUSTY ENTERPRISES, SAMBALPUR	PRASANTA KUMAR SATAPATHY VS	//0 J.M.F.C.,RAIRAKHOL(Sambalpur) ICC/0000011/2016
113	D-CRLMC/29712/2024 CRLMC/3787/2024	M/S SAI CONSTRUCTION, SAMBALPUR VS M/S PRUSTY ENTERPRISES, SAMBALPUR	PRASANTA KUMAR SATAPATHY VS	//0 S.D.J.M.,RAIRAKHOL(Sambalpur) ICC/0000012/2016

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114	D-CRLMC/29335/2024 CRLMC/3788/2024	MADHAB KANSARI VS STATE OF ODISHA	SABYASACHI MISHRA VS	KAKIRIGUMMA /72 /2019 ADDL DISTRICT AND SESSIONS JUDGE CT/0000024/2023
115	D-CRLMC/29428/2024 CRLMC/3789/2024	MALATILATA SAMAL VS BHARAT KUMAR SAMAL	BRAHMANANDA TRIPATHY VS	BALICHANDRAPUR /83 /2010 J.M.F.C.,CHANDIKHOLE(Jajapur ) GR/0000479/2010
116	D-CRLMC/29454/2024 CRLMC/3790/2024	PRAMOD KUMAR SAMAL @ PURUSOTTAM SAMAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	//0 J.M.F.C.,CHANDIKHOLE(Jajapur ) ICC/0000431/2005
117	D-CRLMC/29132/2024 CRLMC/3791/2024	BABUNI SUNDAR SAMANTARAY VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BOIPARIGUDA /10 /2013 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000082/2013
118	D-CRLMC/29389/2024 CRLMC/3792/2024	UJWAL KUMAR SAHOO VS STATE OF ODISHA	RAVISHANKAR SAMAL VS	//0 ADDL SESSIONS JUDGE, KUJANG(Jagats CRA/0000004/2024
119	D-CRLMC/29396/2024 CRLMC/3793/2024	UJWAL KUMAR SAHOO VS STATE OF ODISHA	RAVISHANKAR SAMAL VS	//0 ADDL SESSIONS JUDGE, KUJANG(Jagats CRA/0000003/2024
120	D-CRLMC/29696/2024 CRLMC/3794/2024	SUSANTA MALLICK@PAPUNI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NIKIRAI /50 /2023 J.M.F.C,KENDRAPARA(Kendrapara ) GR/0000101/2023
121	D-CRLMC/29728/2024 CRLMC/3795/2024	RAKESH PANDA @ MANGA @ RAKESH KUMAR PANDA VS STATE OF ODISHA	DEVASHIS PANDA VS	GOSANINUAGAM /11 /2013 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000019/2014
122	D-CRLMP/27649/2024 CRLMP/1366/2024	SAMBIT MOHANTY VS ROJALIN MOHANTY	KURESH PRASAD DASH VS	//0 JUDGE FAMILY COURT-II,BHUBANESW Crp/0000006/2023
123	D-CRLMP/28874/2024 CRLMP/1367/2024	AMIT SINGH @ AMIT KUMAR SINGH VS STATE OF ODISHA	DUSHMANTA SAHOO VS	//0 ( //
124	D-CRLMP/27110/2024 CRLMP/1368/2024	SARAT CHANDRA BISWAL VS STATE OF ODISHA	BHABANI SANKAR DAS VS	//0 ( //
125	D-CRLMP/29171/2024	BIPRA SHABAR	KHAGESWAR BEHERA	BANAPUR P.S. /18 /2021

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	CRLMP/1369/2024	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/29020/2024 CRLMP/1370/2024	PABITRA KUMAR JENA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	//0 () //
127	D-CRLMP/28766/2024 CRLMP/1371/2024	SWAPNA RANI SUBUDHI VS STATE OF ODISHA	JYOTSNARANI RATH VS	//0 () //
128	D-CRLMP/28675/2024 CRLMP/1372/2024	BIJAYALAXMI PANDA VS STATE OF ODISHA	JYOTSNARANI RATH VS	//0 () //
129	D-CRLMP/28646/2024 CRLMP/1373/2024	CHANDRAMANI JENA VS STATE OF ODISHA	BIJAY JENA VS	KHAIRA /291 /2023 () //
130	D-CRLMP/29577/2024 CRLMP/1374/2024	JANKI ADHIKARY VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	//0 () //
131	D-CRLMP/29221/2024 CRLMP/1375/2024	SANGRAM KESHARI PANI VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	//0 () //
132	D-CRLMP/28185/2024 CRLMP/1376/2024	SUNAM CHANDRA PARICHHA VS BASTIRANI PARICHHA	BYOMAKESH TRIPATHY VS	//0 DISTRICT AND SESSIONS JUDGE,GAJAPATI CRA/0000009/2024
133	D-CRLMP/27858/2024 CRLMP/1377/2024	JAYABAN PANDE @ JAYABAN PANDEY VS BHAGYASENI PANDE	BYOMAKESH TRIPATHY VS	//0 () //
134	D-CRLREV/29218/2024 CRLREV/559/2024	MAMINA TRIPATHY VS AMARESH TRIPATHY	JAJATI KISHORE MOHANTY VS	//0 DISTRICT & SESSIONS JUDGE,JAGATSIPATI CRA/0000007/2020
135	D-CRLREV/29325/2024 CRLREV/560/2024	MAHENDRA PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TARBHA /30 /2006 A.D.J.,SONEPUR(Sonepur ) CRA/0000007/2009
136	D-CRLREV/29609/2024 CRLREV/561/2024	SATYAKAM DAS VS	UMA CHARAN MISHRA VS	//0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR

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137	D-CRLREV/29705/2024 CRLREV/562/2024	SUNITA SAHOO RAJESH KUMAR BHATTA VS APARTI MALLICK	TAPESH ROY VS	CRA/0000039/2024 //0 2ND ADJ CUM SPL JUDGE,BHUBANESWAR
138	D-CRLREV/27467/2024 CRLREV/563/2024	SAGAR TIGGA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	ICC/0000026/2023 RAJGANGPUR /272 /2022 SPECIAL JUDGE, SUNDARGARH(Sundargarh)
139	D-CRLREV/29809/2024 CRLREV/564/2024	TAMALA BEHERA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	Spl/0000123/2022 PHULBANI TOWN /102 /2020 A.S.J.(W.C.),PHULBANI(Kandhamal)
140	D-CRLREV/29673/2024 CRLREV/565/2024	NARMADA SAHOO@HENA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	CT/0000317/2020 BADAMBADI /4 /2024 J.M.F.C,CUTTACK(Cuttack)
141	D-CRLREV/29835/2024 CRLREV/566/2024	IMRAN KHAN VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	ICC/0000452/2024 GOLANTHARA (BERHAMPUR) /108 /2022 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE
142	D-CRLREV/27452/2024 CRLREV/567/2024	JITENDRIYA BAHADUR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	Spl/0000026/2022 RAGHUNATHPALI /2 /2020 ADDL.C.J.M.,ROURKELA(Sundargarh)
143	D-CRLREV/29561/2024 CRLREV/568/2024	R.VENKAT RAMANAN@R.VENKET RAMANAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	ST/0000134/2022 CHAMAKHANDI /75 /2012 C.J.M.,BERHAMPUR(Ganjam)
144	D-MACA/38745/2024 MACA/1004/2024	M/S. NEW INDIA ASSURANCE COMPANY LIMITED,BALASORE VS RABINDRA SAHU	ADAM ALI KHAN VS	GR/0000225/2012 // 5TH M.A.C.T, BALASORE(Baleshwar)
145	D-MACA/42025/2024 MACA/1005/2024	SANJUKTA BARIK@SANJULATA BARIK VS DIVISIONAL MANAGER UNITED INDIA INSURANCE COMPANY LTD.BBSR	S.SUDHANSU KUMSR SUBUDHI VS	Mac/0000073/2019 // 7TH M.A.C.T.,BHUBANESWAR(Khordha)
146	D-MATA/42007/2024 MATA/353/2024	ASHIS MOHAPATRA VS MADHUMITA BEHERA	ANURAG PATI VS	Mac/0000192/2017 // JUDGE FAMILY COURT,BHUBANESWAR
147	D-MATA/41988/2024 MATA/354/2024	DINABANDHU PRAHARAJ VS TAPASWINI PRAHARAJ	BIJAYA KUMAR PARIDA 2 VS	CMA/0000050/2023 // JUDGE FAMILY COURT,BHUBANESWAR

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148	D-OTAPL/41162/2024 OTAPL/44/2024	PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR VS M/S. SAI INDUSTRIES LTD.	TUSHAR KANTI SATAPATHY, SR, S.C.(GST, C.T AND CUSTOM) VS	() //
149	D-OTAPL/41879/2024 OTAPL/45/2024	PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE,BHUBANESWAR VS M/S. BHARAT SANCHAR NIGAM LTD.,BHUBANESWAR	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
150	D-RPFAM/41120/2024 RPFAM/277/2024	BHAGABAN MANTRY VS TIKINA@PRASANTI MANTRI	PRONOY MOHANTY VS	// JUDGE FAMILY COURT,BHUBANESWAR Crp/0000241/2015
151	D-RPFAM/42115/2024 RPFAM/278/2024	MINAKHI PADHI VS SUSIL PADHI	SAMINA SHAHIN VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/0000001/2022
152	D-RSA/41914/2024 RSA/350/2024	ANAND KUMAR SHARMA VS SUBASH KUMAR AGRAWAL	SUBHADUTTA ROURAY VS	// DISTRICT AND SESSIONS JUDGE,JHAR RFA/0000032/2023
153	D-RVWPET/41847/2024 RVWPET/234/2024	VICE -CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS UTTAM KUMAR BEHERA	BHUBANESWAR, VS	// () //
154	D-RVWPET/41851/2024 RVWPET/235/2024	VICE-CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS PRAVASINI BEHERA	BBSR VS	// () //
155	D-TRP(C)/42114/2024 TRP(C)/307/2024	JYOTIRMAYEE BHOI VS RAJESH KUMAR SAHOO	ALOK KUMAR MOHANTY VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000142/2024
156	D-TRP(C)/41366/2024 TRP(C)/308/2024	SULIPTA MOHAPATRA VS BISWAJIT MOHANTY	DEEPALI MAHAPATRA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000626/2024
157	D-TRPCRL/29590/2024 TRPCRL/88/2024	PRAFULLA KUMAR SAHOO@SAHU VS PUSPALA SAHU	KAPILA CHARAN NAYAK VS	//0 JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000152/2019
158	D-WA/41564/2024 WA/2678/2024	STATE OF ODISHA VS SARBESWAR MOHANTY	SUVASHISH PATTANAIK, A.G.A. VS	// () //
159	D-WA/41595/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	//

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	WA/2679/2024	VS	VS	0
		MANAGING COMMITTEE OF SRI JAGANNATH ADARSHA UCHA BIDYAPITHA, DANGURA		//
160	D-WA/38028/2024	SURESH KUMAR GAUTAM	SASWATI MOHAPATRA	//
	WA/2680/2024	VS	VS	0
		UNION OF INDIA		//
161	D-WA/41729/2024	STATE OF ODISHA	PURNA CHANDRA DAS,A.S.C	//
	WA/2681/2024	VS	VS	0
		MANORANJAN BARAL		//
162	D-WA/41891/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
	WA/2682/2024	VS	VS	0
		SARATA KUMAR PARIDA		//
163	D-WA/41889/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	//
	WA/2683/2024	VS	VS	0
		DR JYOTSNA MAYEE ROUT		//
164	D-WA/41731/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	//
	WA/2684/2024	VS	VS	0
		DHARMUDHAR PRADHAN		//
165	D-WA/41732/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
	WA/2685/2024	VS	VS	0
		MANAS RANJAN MEHER		//
166	D-WA/41892/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	//
	WA/2686/2024	VS	VS	0
		JAYANTI SAHOO		//
167	D-WA/41734/2024	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	//
	WA/2687/2024	VS	VS	0
		SHASADHAR SAHOO		//
168	D-WA/41733/2024	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	//
	WA/2688/2024	VS	VS	0
		BIBHUTI BHUSAN SAMAL		//
169	D-WA/41735/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//
	WA/2689/2024	VS	VS	0
		RABINDRA KUMAR PARIDA		//
170	D-WA/41736/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	//
	WA/2690/2024	VS	VS	0

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171	D-WA/41738/2024 WA/2691/2024	SUBASH CHANDRA PELLA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0
172	D-WA/41893/2024 WA/2692/2024	SURESH CHANDRA MALLICK STATE OF ODISHA VS	MALAY KETAN BALABANTARAY, A.G.A. VS	// // 0
173	D-WA/41895/2024 WA/2693/2024	MANORANJAN KAR STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // 0
174	D-WA/41894/2024 WA/2694/2024	KRISHNA CHANDRA PARIDA STATE OF ODISHA VS	SANGRAM KESHARI JENA, A.G.A. VS	// // 0
175	D-WA/41940/2024 WA/2695/2024	SIDHARTHA SANKAR SAHOO STATE OF ODISHA VS	SANGRAM JENA, A.G.A. VS	// // 0
176	D-WA/41941/2024 WA/2696/2024	RAMESH CHANDRA GOUDA STATE OF ODISHA VS	SANGRAM JENA, A.G.A. VS	// // 0
177	D-WA/41967/2024 WA/2697/2024	SATYABRATA MISHRA STATE OF ODISHA VS	AMIYA KUMAR MISHRA, A.G.A. VS	// // 0
178	D-WA/41740/2024 WA/2698/2024	SURENDRA KUMAR BISWAL STATE OF ODISHA VS	ABHAYA KUMAR SHARMA,A.G.A VS	// // 0
179	D-WA/41799/2024 WA/2699/2024	GANESWAR ROUT STATE OF ODISHA VS	PRADEEP KUMAR ROUT,A.G.A VS	// // 0
180	D-WA/41831/2024 WA/2700/2024	LAXMAN KUMAR SARANGI SHAKTIKANTA NAIK VS	GYANA RANJAN SETHI VS	// // 0
181	D-WA/41819/2024 WA/2701/2024	I.G OF POLICE,WASTERN RANGE, ROURKELA SUGRIBA MINIKA VS	RANJIT MOHANTY VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/40414/2024 WP(C)/24677/2024	DHANDESWAR RICE MILLS PVT LTD,KHURDA VS GOVERNMENT OF ODISHA	SUNSHINE ANAND SWAIN VS	// 0 //
183	D-WP(C)/41712/2024 WP(C)/24678/2024	ABAKASHA NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
184	D-WP(C)/38607/2024 WP(C)/24679/2024	NARAYAN PAIKRAY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
185	D-WP(C)/41713/2024 WP(C)/24680/2024	HRUDANANDA DALPATI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
186	D-WP(C)/42001/2024 WP(C)/24681/2024	MATTA DHARMA RAO VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
187	D-WP(C)/41657/2024 WP(C)/24682/2024	M/S. BIKASH ENTERPRISES, JHARSUGUDA VS MAHANADI COAL FIELDS LTD., SAMBALPUR	BIBHUTI BHUSAN SWAIN VS	// 0 //
188	D-WP(C)/41670/2024 WP(C)/24683/2024	MUKESH AGARWAL VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
189	D-WP(C)/41671/2024 WP(C)/24684/2024	SUBICCHAR SINGH VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
190	D-WP(C)/41997/2024 WP(C)/24685/2024	CHITTA RANJAN DAS VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
191	D-WP(C)/41544/2024 WP(C)/24686/2024	FULCHAND GUPTA VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
192	D-WP(C)/41691/2024 WP(C)/24687/2024	KRISH COAL MOVER, JHARSHUGUDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
193	D-WP(C)/41692/2024	KRISH COAL MOVER, JHARSHUGUDA	BRAJA MOHAN SARANGI	//

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	WP(C)/24688/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/41753/2024 WP(C)/24689/2024	M/S JASODA NURSING SCHOOL, SUBARNAPUR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
195	D-WP(C)/41907/2024 WP(C)/24690/2024	DR.MADHUSMITA MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
196	D-WP(C)/41344/2024 WP(C)/24691/2024	DIPAK RANJAN SWAIN VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
197	D-WP(C)/41588/2024 WP(C)/24692/2024	JAYANTA KUMAR BARIK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
198	D-WP(C)/40846/2024 WP(C)/24693/2024	DHABALESWAR KHANDUAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
199	D-WP(C)/41986/2024 WP(C)/24694/2024	M/S SOORYA PRABHA HOTELS PVT LTD VS CT AND GST OFFICER DHENKANAL	KAJAL SAHOO VS	// 0 //
200	D-WP(C)/34494/2024 WP(C)/24695/2024	PRAKASH BENIA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
201	D-WP(C)/42145/2024 WP(C)/24696/2024	SUSHAMA MEHER VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
202	D-WP(C)/41174/2024 WP(C)/24697/2024	BISWASHREE PANDA VS THE COMMISSIONER CUM SECRETARY PANCHAYAT RAJ DEPARTMENT	PRAMOD KISHORE CHAND VS	// 0 //
203	D-WP(C)/41357/2024 WP(C)/24698/2024	RADHAKANTA GAIN VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
204	D-WP(C)/41996/2024 WP(C)/24699/2024	PRAVAKAR SIA VS	ANJAN KUMAR BISWAL VS	// 0

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205	D-WP(C)/41751/2024 WP(C)/24700/2024	STATE OF ODISHA KSHIR DEHURI VS	ER. DEBASHISHA HOTA VS	// // ()
206	D-WP(C)/41683/2024 WP(C)/24701/2024	STATE OF ODISHA KRISH COAL MOVER, JHARSHUGUDA VS	BRAJA MOHAN SARANGI VS	// // ()
207	D-WP(C)/41685/2024 WP(C)/24702/2024	STATE OF ODISHA KRISH COAL MOVER, JHARSHUGUDA VS	BRAJA MOHAN SARANGI VS	// // ()
208	D-WP(C)/41385/2024 WP(C)/24703/2024	STATE OF ODISHA SOUBHAGYA RANJAN ROUT VS	KUNAL KUMAR SWAIN VS	// // ()
209	D-WP(C)/41431/2024 WP(C)/24704/2024	STATE OF ODISHA JAGADISH PRADHAN VS	SAILABALA JENA VS	// // ()
210	D-WP(C)/41674/2024 WP(C)/24705/2024	STATE OF ODISHA NIRMAL DAS VS	SUKANTA KUMAR NAYAK (2) VS	// // ()
211	D-WP(C)/41752/2024 WP(C)/24706/2024	STATE OF ODISHA CHARIA DEHURY VS	ER. DEBASHISHA HOTA VS	// // ()
212	D-WP(C)/41698/2024 WP(C)/24707/2024	STATE OF ODISHA KRISH COAL MOVER, JHARSHUGUDA VS	BRAJA MOHAN SARANGI VS	// // ()
213	D-WP(C)/41585/2024 WP(C)/24708/2024	STATE OF ODISHA TARESWAR DAS VS	SANTOSH KUMAR NANDA VS	// // ()
214	D-WP(C)/41678/2024 WP(C)/24709/2024	STATE OF ODISHA SUDARSHAN TRADERS, JHARSHUGUDA VS	BRAJA MOHAN SARANGI VS	// // ()
215	D-WP(C)/41802/2024 WP(C)/24710/2024	STATE OF ODISHA MALATI SINGH VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// // () //

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216	D-WP(C)/41673/2024 WP(C)/24711/2024	KISHORE CHANDRA ROUT VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
217	D-WP(C)/41803/2024 WP(C)/24712/2024	SURYAKANTA SAHOO VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
218	D-WP(C)/41754/2024 WP(C)/24713/2024	NANDIA DEHURI VS STATE OF ODISHA	ER. DEBASHISHA HOTA VS	// 0 //
219	D-WP(C)/41755/2024 WP(C)/24714/2024	CHAKHENDI DEHURY VS STATE OF ODISHA	ER. DEBASHISHA HOTA VS	// 0 //
220	D-WP(C)/41744/2024 WP(C)/24715/2024	JATAK PADHAN VS STATE OF ODISHA	ER DEBASHISHA HOTA VS	// 0 //
221	D-WP(C)/36119/2024 WP(C)/24716/2024	DHYANARANJAN SAHU VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
222	D-WP(C)/41865/2024 WP(C)/24717/2024	PENTAGON IMFL HOTEL ON SHOP, BHUBANESWAR VS STATE OF ODISHA	SARAT KUMAR GAJENDRA VS	// 0 //
223	D-WP(C)/41745/2024 WP(C)/24718/2024	KAMA DEHURY VS STATE OF ODISHA	ER. DEBASHISHA HOTA VS	// 0 //
224	D-WP(C)/41963/2024 WP(C)/24719/2024	RAMAKRUSHNA GIRI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
225	D-WP(C)/36552/2024 WP(C)/24720/2024	SHUBHA DEVI VS THE INDIAN RAILWAYS THROUGH ITS SECY, MINISTRY OF RAIL, NEW DELHI	SHANTI PRAKASH MOHANTY VS	// 0 //
226	D-WP(C)/41758/2024 WP(C)/24721/2024	PANDAB DEHURY VS STATE OF ODISHA	ER. DEBASHISHA HOTA VS	// 0 //
227	D-WP(C)/40556/2024	PINKY PRADHAN	SIDHARTHA MISHRA	//

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	WP(C)/24722/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/41746/2024 WP(C)/24723/2024	PANCHU DEHURY VS STATE OF ODISHA	ER. DEBASHISHA HOTA VS	// 0 //
229	D-WP(C)/41636/2024 WP(C)/24724/2024	SWIFTMAIL COMMUNICATIONS LTD., TAMIL NADU VS UTKAL GRAMEEN BANK, BALANGIR	SURYAKANTA DASH VS	// 0 //
230	D-WP(C)/41747/2024 WP(C)/24725/2024	LOCHAN DEHURI VS STATE OF ODISHA	ER DEBASHISHA HOTA VS	// 0 //
231	D-WP(C)/40561/2024 WP(C)/24726/2024	PINKY PRADHAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
232	D-WP(C)/41704/2024 WP(C)/24727/2024	KRISH COAL MOVER, JHARSUGUDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
233	D-WP(C)/41728/2024 WP(C)/24728/2024	SEBATI PRADHAN VS STATE OF ODISHA	ER DEBASHISHA HOTA VS	// 0 //
234	D-WP(C)/40565/2024 WP(C)/24729/2024	PINKY PRADHAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
235	D-WP(C)/41709/2024 WP(C)/24730/2024	KRISH COAL MOVER, JHARSUGUDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
236	D-WP(C)/41730/2024 WP(C)/24731/2024	APARTI BEHERA VS STATE OF ODISHA	ER DEBASHISHA HOTA VS	// 0 //
237	D-WP(C)/41737/2024 WP(C)/24732/2024	NIRMAL KUMAR KAR VS INCOME TAX OFFICER WARD-1, BALASORE	KAJAL SAHOO VS	// 0 //
238	D-WP(C)/41716/2024 WP(C)/24733/2024	NARAYAN SANDHA VS	ER, DEBASHISHA HOTA VS	// 0

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239	D-WP(C)/41739/2024 WP(C)/24734/2024	STATE OF ODISHA BAN NAIK VS STATE OF ODISHA	ER.DEBASHISHA HOTA VS	// // ()
240	D-WP(C)/41749/2024 WP(C)/24735/2024	DANDADHARI DEHURI VS STATE OF ODISHA	ER. DEBASHISHA HOTA VS	// () //
241	D-WP(C)/41911/2024 WP(C)/24736/2024	RASMITA GARNAIK VS STATE OF ODISHA	BIDYADHAR MANSING VS	// () //
242	D-WP(C)/41741/2024 WP(C)/24737/2024	THE STATE OF ORISSA CHAKRADHAR SANDHA VS STATE OF ODISHA	ER.DEBASHISHA HOTA VS	// () //
243	D-WP(C)/41727/2024 WP(C)/24738/2024	ABHAY NAIK VS STATE OF ODISHA	ER DEBASHISHA HOTA VS	// () //
244	D-WP(C)/41760/2024 WP(C)/24739/2024	M/S CLASSIC SUPER CONSTRUCTION AND DEVELOPERS PVT LTD.,KHURDA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //
245	D-WP(C)/41742/2024 WP(C)/24740/2024	BULI DEHURI VS STATE OF ODISHA	ER DEBASHISHA HOTA VS	// () //
246	D-WP(C)/41037/2024 WP(C)/24741/2024	THE EXECUTIVE ENGINEER, TPWODL, S.E.D., SAMBALPUR VS KUNALCHIX POULTRY PRODUCTION COMPLEX, SAMBALPUR	PRASANTA KUMAR TRIPATHY VS	// () //
247	D-WP(C)/41743/2024 WP(C)/24742/2024	DHULIA DEHURI VS STATE OF ODISHA	ER. DEBASHISHA HOTA VS	// () //
248	D-WP(C)/40420/2024 WP(C)/24743/2024	DEEPAK KUMAR MALLICK VS CHAIRMAN AND MANAGING DIRECTOR, BHARAT PETROLEUM CORPORATION LTD	RAM CHANDRA JENA VS	// () //
249	D-WP(C)/41958/2024 WP(C)/24744/2024	THE SECTIONAL OFFICER, TPWODL, SUBARNAPUR VS JAYABHARAT PATEL	PRASANTA KUMAR TRIPATHY VS	// () //

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250	D-WP(C)/42022/2024 WP(C)/24745/2024	M/S.GOPALPUR PORTS LTD, GANJAM VS UNION OF INDIA	SUBASH CHANDRA SAHOO VS	// 0 //
251	D-WP(C)/40570/2024 WP(C)/24746/2024	PRABIR KUMAR DAS VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
252	D-WP(C)/40591/2024 WP(C)/24747/2024	PRANGYA PARIMITA PATRA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
253	D-WP(C)/42060/2024 WP(C)/24748/2024	BRAJABANDHU PARIJA VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
254	D-WP(C)/42005/2024 WP(C)/24749/2024	D.PADMINI VS M.MOHAN REDDY	ASIT KUMAR CHAUDHURY VS	// 0 //
255	D-WP(C)/41318/2024 WP(C)/24750/2024	JITENDRA KUMAR BISWAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
256	D-WP(C)/41557/2024 WP(C)/24751/2024	MITALI MADHUMITA MALLICK VS TAPOMAYA PATTANAYAK	SURYA KANTA PARHI VS	// 0 //
257	D-WP(C)/42083/2024 WP(C)/24752/2024	SIPUN KUMAR KHUNTIA VS TATA MOTORS FINANCE LTD	BYOMAKESH TRIPATHY VS	// 0 //
258	D-WP(C)/42019/2024 WP(C)/24753/2024	AKANKSHYA DASH VS UNION OF INDIA	DILLIP KUMAR MOHAPATRA VS	// 0 //
259	D-WP(C)/41705/2024 WP(C)/24754/2024	PRADIPTA KUMAR BARIK VS BRANCH MANAGER, STATE BANK OF INDIA SME BRANCH, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
260	D-WP(C)/41866/2024 WP(C)/24755/2024	REWIND RESTAURANT IMFL ON SHOP, KHURDHA VS STATE OF ODISHA	SARAT KUMAR GAJENDRA VS	// 0 //
261	D-WP(C)/42206/2024	JANAKALYANA PARISADA, MAYURBHANJ	JAGAJIT PANDA	//

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	WP(C)/24756/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/41796/2024 WP(C)/24757/2024	SUDARSAN BHOI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
263	D-WP(C)/38698/2024 WP(C)/24758/2024	HIMADRI BHUSAN NAYAK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
264	D-WP(C)/41797/2024 WP(C)/24759/2024	GANESH CHANDRA MALLICK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
265	D-WP(C)/40786/2024 WP(C)/24760/2024	BABITA MANDAL VS MRUTUNJAYA SAMAL	BISWAJIT MOHAPATRA VS	// 0 //
266	D-WP(C)/41876/2024 WP(C)/24761/2024	SAROJINI BEHERA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
267	D-WP(C)/41817/2024 WP(C)/24762/2024	JAYAJIT MAZUMDER VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
268	D-WP(C)/42071/2024 WP(C)/24763/2024	AMARESWARI BAITHARU VS THE COLLECTOR, KORAPUT	PRASANTA KUMAR NANDA VS	// 0 //
269	D-WP(C)/40804/2024 WP(C)/24764/2024	BENUDHAR NANDA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
270	D-WP(C)/42141/2024 WP(C)/24765/2024	LALIT MOHAN MOHANTY VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
271	D-WP(C)/42193/2024 WP(C)/24766/2024	BASANTA KUMAR SAMAL VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
272	D-WP(C)/41500/2024 WP(C)/24767/2024	ANANDA CHANDRA PANDA VS	ANIL KUMAR DAS VS	// 0

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273	D-WP(C)/42204/2024 WP(C)/24768/2024	STATE OF ODISHA BIPIN BIHARI SAMAL VS	SIDHESWAR MALLIK VS	// // ()
274	D-WP(C)/42055/2024 WP(C)/24769/2024	STATE OF ODISHA ALL ODISHA RICE MILLERS ASSOCIATION, KHURDA VS	LALITENDU MISHRA VS	// // ()
275	D-WP(C)/41523/2024 WP(C)/24770/2024	STATE OF ODISHA SULOCHANA DEI VS	SUKANTA KUMAR MISHRA VS	// // ()
276	D-WP(C)/41316/2024 WP(C)/24771/2024	STATE OF ODISHA DANDADHAR SAHOO VS	SURENDRA KUMAR SAHOO VS	// // ()
277	D-WP(C)/42349/2024 WP(C)/24772/2024	STATE OF ODISHA SANTOSH KUMAR PARIDA VS	SRIDHAR RATH VS	// // ()
278	D-WP(C)/42175/2024 WP(C)/24773/2024	UNION OF INDIA BABA KAMELESWAR SHG, BHADRAK VS	SRIKAR KUMAR RATH VS	// // ()
279	D-WP(C)/40856/2024 WP(C)/24774/2024	THE COLLECTOR, BHADRAK ANANYA SWAIN VS	SAILABALA JENA VS	// // ()
280	D-WP(C)/40557/2024 WP(C)/24775/2024	STATE OF ODISHA M/S. BAGHEI CHEMICAL INDUSTRIES, KHURDA VS	SUNSHINE ANAND SWAIN VS	// // ()
281	D-WP(C)/41995/2024 WP(C)/24776/2024	GOVERNMENT OF ODISHA BABULA BADHEI @ MOHARANA VS	BISWAJIT MOHAPATRA VS	// // ()
282	D-WP(C)/42270/2024 WP(C)/24777/2024	STATE OF ODISHA NAMITA PRADHAN VS	DIPTI RANJAN MOHAPATRA VS	// // ()
283	D-WP(C)/42285/2024 WP(C)/24778/2024	ENFORCEMENT DIRECTORATE, DEPARTMENT OF REVENUE MINISTRY OF FINANCE, GOVT. OF INDIA, NEW DELHI KAMAKHYA PRASAD SWAIN VS	AMIYA KUMAR CHHATOI VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/42289/2024 WP(C)/24779/2024	ASHANANDA GARADA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// () //
285	D-ABLAPL/28916/2024 ABLAPL/10944/2024	TOPHAN BEHERA @TOFAN BEHERA VS STATE OF ODISHA	SUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /592 /2024 () //
286	D-ABLAPL/29297/2024 ABLAPL/10945/2024	SASMITA MOHANTY VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /477 /2024 () //
287	D-ABLAPL/29310/2024 ABLAPL/10946/2024	JANAKI ROUT @ SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /142 /2024 () //
288	D-ABLAPL/29423/2024 ABLAPL/10947/2024	RAGHUNATH PANGI @ KUNA PANGI VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /219 /2020 () //
289	D-ABLAPL/29400/2024 ABLAPL/10948/2024	RAJA @ RAJAKISHORA BARIKI VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	BRAHMAGIRI /473 /2024 () //
290	D-ABLAPL/29427/2024 ABLAPL/10949/2024	RAJ KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /219 /2020 () //
291	D-ABLAPL/29440/2024 ABLAPL/10950/2024	SEKH BASIR VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /219 /2020 () //
292	D-ABLAPL/29447/2024 ABLAPL/10951/2024	SACHHIDANANDA PRADHAN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	PURI TOWN /252 /2023 () //
293	D-ABLAPL/29469/2024 ABLAPL/10952/2024	JUGAL @ JUGAL PATTANAYAK @ PATTNAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /145 /2024 () //
294	D-ABLAPL/29326/2024 ABLAPL/10953/2024	KRUSHNA CHANDRA NAYAK@JAGI VS STATE OF ODISHA	NIROD KUMAR SAHOO VS	DHENKANAL TOWN /591 /2024 () //
295	D-ABLAPL/29500/2024	CHERUKU DAYANAND	ANINDYA KUMAR MISHRA	THELKOLOI PS /265 /2024

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	ABLAPL/10954/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/29507/2024 ABLAPL/10955/2024	BASUDEV DAS VS STATE OF ODISHA	PARTHA SARATHI DAS VS	INFOCITY PS /438 /2024 () //
297	D-ABLAPL/29531/2024 ABLAPL/10956/2024	HEMANTA KUMAR @HEMANTA PRADHAN VS STATE OF ODISHA	MANORANJAN MUDULI VS	JUDUM /12 /2024 () //
298	D-ABLAPL/29541/2024 ABLAPL/10957/2024	UPENDRA NATH SWAIN VS STATE OF ODISHA	ANUPAM RATH VS	TANGI /245 /2022 () //
299	D-ABLAPL/29543/2024 ABLAPL/10958/2024	BHAKTA BARIHA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /299 /2024 () //
300	D-ABLAPL/27652/2024 ABLAPL/10959/2024	TOFAN PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
301	D-ABLAPL/29349/2024 ABLAPL/10960/2024	KRISHNA GOND VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	RAIGHAR /241 /2024 () //
302	D-ABLAPL/29545/2024 ABLAPL/10961/2024	BISHWARANJAN BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
303	D-ABLAPL/29399/2024 ABLAPL/10962/2024	AKASH MUNDA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	KOREI /271 /2022 () //
304	D-ABLAPL/29401/2024 ABLAPL/10963/2024	SUJIT DAS @ SUJIT KUMAR DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	SINGLA /164 /2024 () //
305	D-ABLAPL/29546/2024 ABLAPL/10964/2024	RAMESH CHANDRA MAHARATHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
306	D-ABLAPL/29403/2024 ABLAPL/10965/2024	PRADEEP NAIK VS	PRASANT KUMAR SAHOO VS	RASOL /46 /2014 ()

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307	D-ABLAPL/29487/2024 ABLAPL/10966/2024	STATE OF ODISHA RAJ KUMAR BAGH VS	AMULYA RATNA PANDA VS	// KAKIRIGUMMA /84 /2024 ()
308	D-ABLAPL/29573/2024 ABLAPL/10967/2024	STATE OF ODISHA SOMANATH GEMEL VS	MANORANJAN PADHY VS	// MACHHKUND /57 /2022 ()
309	D-ABLAPL/29579/2024 ABLAPL/10968/2024	STATE OF ODISHA NAKA SANTOSH @ N. SANTOSH KUMAR VS	SUNIL KUMAR PANDA VS	// GURANDI /91 /2024 ()
310	D-ABLAPL/29597/2024 ABLAPL/10969/2024	STATE OF ODISHA BIKRAMJIT PRADHAN VS	PRASANT KUMAR BARIK VS	// JAJPUR TOWN /325 /2024 ()
311	D-ABLAPL/28051/2024 ABLAPL/10970/2024	STATE OF ODISHA MANGULU PRUSTY VS	S.S.RAY (2) VS	// HINJILI /535 /2024 ()
312	D-ABLAPL/29511/2024 ABLAPL/10971/2024	STATE OF ODISHA SEK SAMIR @ MD. SAMEER @ SK. SAMIR VS	KULDEEP MOHANTY VS	// PLANTSITE /744 /2024 ()
313	D-ABLAPL/29417/2024 ABLAPL/10972/2024	STATE OF ODISHA LAXMIKANTA PANDA VS	PRASANT KUMAR BARIK VS	// JAJPUR TOWN /316 /2024 ()
314	D-ABLAPL/29600/2024 ABLAPL/10973/2024	STATE OF ODISHA RAJKISHORE MUDULI VS	SAROJ KUMAR DASH VS	// BARAMBA /110 /2022 ()
315	D-ABLAPL/29504/2024 ABLAPL/10974/2024	STATE OF ODISHA AMAR LAL RUPRELA VS	TUKUNA KUMAR MISHRA VS	// JHARIGAM /137 /2024 ()
316	D-ABLAPL/29184/2024 ABLAPL/10975/2024	STATE OF ODISHA KRUSHNA CHANDRA PANDA VS	SUBASH CHANDRA MOHANTY VS	// CRRI /158 /2024 ()
317	D-ABLAPL/29521/2024 ABLAPL/10976/2024	STATE OF ODISHA SK. SAMIM VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /193 /2024 ()
		STATE OF ODISHA		//

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318	D-ABLAPL/29565/2024 ABLAPL/10977/2024	RAMAKANTA @ RAMESH CHANDRA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /159 /1994 () //
319	D-ABLAPL/29568/2024 ABLAPL/10978/2024	URBASI SAHU @ BHARA SAHU VS STATE OF ODISHA	BIKAS SWAIN VS	KESINGA /310 /2024 () //
320	D-ABLAPL/29677/2024 ABLAPL/10979/2024	RAJESH ACHARYA VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	PARJANG /427 /2024 () //
321	D-ABLAPL/28309/2024 ABLAPL/10980/2024	MANOJ PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /338 /2024 () //
322	D-ABLAPL/29622/2024 ABLAPL/10981/2024	UPENDRA SUNA VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /104 /2024 () //
323	D-ABLAPL/29416/2024 ABLAPL/10982/2024	KUSHUM BIBHAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /183 /2024 () //
324	D-ABLAPL/29483/2024 ABLAPL/10983/2024	MANOJ CHANDWANI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /137 /2024 () //
325	D-ABLAPL/29651/2024 ABLAPL/10984/2024	UDDIN @ SK.SALAUDDIN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /79 /2017 () //
326	D-ABLAPL/29591/2024 ABLAPL/10985/2024	SARMISTHA MISHRA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	TITILAGARH /354 /2024 () //
327	D-ABLAPL/29593/2024 ABLAPL/10986/2024	SOUMYA RANJAN SAHOO @ SUNIL VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MARKAT NAGAR /144 /2023 () //
328	D-ABLAPL/29604/2024 ABLAPL/10987/2024	PRAFULLA JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /204 /2024 () //
329	D-ABLAPL/29611/2024	GOUTAM KUMAR POLAI	SIDDHARTH GOUTAM DAS	ASKA /553 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/10988/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/29671/2024 ABLAPL/10989/2024	N. SIMA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /305 /2024 () //
331	D-ABLAPL/29674/2024 ABLAPL/10990/2024	KARTIKESWAR NAHAK @ KARTIKE SWAR NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTINANDA /238 /2024 () //
332	D-ABLAPL/29612/2024 ABLAPL/10991/2024	SAKUNTALA MALIK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SORO /803 /2024 () //
333	D-ABLAPL/29679/2024 ABLAPL/10992/2024	B. HARIKRUSHNA PATRA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	CHAMAKHANDI /304 /2024 () //
334	D-ABLAPL/29626/2024 ABLAPL/10993/2024	SANJAY SAHOO @ SANJAY KUMAR SAHOO VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	BASUDEVPUR /406 /2024 () //